

sions for a total duration of 13 hours and 40 minutes on Sundays and 10 hours and 20 minutes on week days and originating about 4 hours and 10 minutes programme daily.

Thermal Power Station in North Bengal

401. SHRI K. N. DASGUPTA. Will the Minister of ENERGY be pleased to state:

(a) whether there is no possibility of having one Thermal Power Station in the near future in North Bengal;

(b) whether one Thermal Power Station at Dalkola was originally scheduled to meet the power demand in North Bengal and adjacent portions of Bihar;

(c) whether the Power Station location was selected by Union Government to Kherjuriaghat or Farakka in preference to Dalkola but this scheme has also been dropped by the Union Government; and

(d) whether the proposal of State Government for construction of Raman Hydro Electric Project in Darjeeling district has not been getting clearance from Union Government for about 10 years?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Detailed feasibility reports for the location of a thermal station in North Bengal have yet to be examined to determine the optimum location for such a thermal station and the time required for its commissioning.

(b) A proposal for installing two units of 120 MW each at Dalkola had been examined for meeting the power demand in North Bengal, but the location at Farakka was considered more suitable, on the basis of preliminary reports, for a large thermal station with possibility for expansion.

(c) From the above consideration, the Farakka site has been under consideration and detailed examination has yet to be completed.

(d) Raman Hydro Electric Project, Stage II has been sanctioned by the Central Government in April, 1977.

Alleged Destruction of Files, Documents and other Papers Pertaining to Previous Government

402. SHRI HARI VISHNU KAMATH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received reports that numerous files, documents and other papers pertaining to the predecessor Government were burnt or otherwise destroyed or airlifted to destination in some foreign country by persons connected with that Administration, immediately after the conclusion of the recent General Election;

(b) if so, the details thereof; and

(c) the nature of the action taken on such reports?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) The Government have not received any such report.

(b) and (c). Do not arise.

Single National Authority for Power Generation and Distribution

403. SHRI SUKHDEO PRASAD VERMA: Will the Minister of ENERGY be pleased to state the reason for the delay in setting up a single national authority for power generation and distribution in the country?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): There is no proposal under consideration for setting up of a single national authority for power generation and distribution in the country.